

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.1630/2015
M.A.No.3141/2015

Thursday, this the 6th day of October 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

K.Z. Khan s/o late Mr. A Khan
Age 50 years
Designation : Senior Stenographer Grade II
r/o 79, BMK, Giri Nagar
Kalkaji, New Delhi – 19

(Nemo)

...Applicant

Versus

1. National Projects Construction Corporation Ltd.
Through its Chairman and Managing Director
Plot No.67-68, Sector 25
Faridabad (Haryana)
2. Ministry of Water Resources through its Chief Manager
Shram Shakti Bhawan
Rafi Marg, New Delhi – 1

..Respondents

(Ms. Joymoti Mize, Advocate for Mr. Naresh Kaushik, Advocate)

O R D E R (ORAL)

Mr. V. Ajay Kumar:

Even on the revised call, there is no representation on behalf of the applicant. It is seen that the applicant has filed one M.A. No.3141/2015 seeking condonation of delay in filing the O.A.

2. In view of the absence of the applicant even on the revised call, M.A. seeking condonation of delay is dismissed for default and non-prosecution. Accordingly, the O.A. is also dismissed. No costs.

**(K.N. Shrivastava)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

October 6, 2016
/sunil/